#### Provision of potable water .

# †1569.SHRI RAM JETHMALANI: SHRI RAVI SHANKAR PRASAD:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that there is a provision for providing potable water to 83 per cent households in the country;
  - (b) if so, the details, thereof;
- (c) the total number of households in each State of the country till end of 2003 for which there was a provision for providing potable water;
- (d) whether it is also a fact that the problem of potable water is getting severe due to deterioration in the quality of potable water;
  - (e)if so, the name of the such State and adversely affected; and
  - (f) the steps Government are taking in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA): (a) and (b) Although water supply is a State subejet, Government of India supplements the efforts of the States by releasing funds under Accelerated Rural Water Supply Programme. It is the endeavour of the Central Government to cover all rural habitations in the country with the facility of drinking water supply by rendering financial assistance and technical support to the State Governments.

- (c) Availability of water supply in rural areas is taken care of at the habitation level. As per reports received from the State Governments the status of coverage of rural habitations State-wise is annexed Statement-I (See below).
- (d) and (e) Deterioration in the quality of drinking water is one of the factors that affect the availability of potable water adversely. The State-wise position of the status of quality affected habitations is annexed Statement-I I (See below).

<sup>†</sup>Original notice of the question was received in Hindi.

(f) As per the guidelines of ARWSP, State Governments are required to utilize 15% funds released under ARWSP for submission projects on quality. Powers have been delegated to the States to plan, sanction and implement submission projects on quality.

Status of Habitations (As per reports received from StatesAJTs till 9-8-2004)

SI. StateAJT	Status of ha	abitations	as on 1-4-200	4
No.	NC	PC	FC	Total
1 2	3	4	5	6
1. Andhra Pradesh	0	732	69000	69732
2. Arunachal Pradesh	253	686	3359	4298
3. Assam	305	11625	58625	70555
4. Bihar	• 0	0	105340	105340.
5. Chhattisgarh	0	0	50379	50379
6. Goa	3	29	363	395
7. Gujarat	1	58	30210	30269
8. Haryana	0	0	6745	6745
9. Himachal Pradesh	0	7800	37567	45367
10. Jammu & Kashmir	777	2774	7633	11184
11. Jharkhand	0	0	100096	100096
12. Karnataka	0	8279	48403	56682
13. Kerala	0	7651	2112	9763
14. Madhya Pradesh	0	0	109489	109489
15. Maharashtra	392	23974	61564	85930
16. Manipur	0	86	2705	2791

1 2	3	4	5	6
17. Meghalaya	13	419	8204	8636
18. Mizoram	0	152	655	807
19. Nagaland	40	726	759	1525
20. Orissa	0	0	114099	114099
21. Punjab	927	1324	11198	13449
22. Rajasthan	2974	0	90972	93946
23. Sikkim	0	96	1583	1679
24. Tamil Nadu	0	0	66631	66631
25. Tripura	0	0	7412	7412
26. Uttar Pradesh	0	0	243508	243508
27. Uttaranchal	33	294	30657	30984
28. West Bengal	0	0	79036	79036
29. A&N Islands	0	102	402	504
30. Dadra & Nagar Haveli	19	41	456	516
31. Daman &Diu	0	0	32	32
32. Delhi	0	0	219	219
33. Lakshadeep	0	10	0	10
34. Pondicherry	0	108	159	267
35. Chandigarh	0	0	18	18
TOTAL:	5737	66966	1349590	1422293
Percentage	0.40	4.71	94.89	100.00

Number of habitations uninhabited/unpopulated/migrated/urbanised 371

GRAND TOTAL: 1422664

MC: Not Covered, PC: Partially Covered, FC: Fully Covered

# RAJYA SABHA

Statement-ll

Status of Quality affected Habitations as on 1.4.99 as Received from State Govts, in Response of Secretary Letter No. Q14018/14018/67/99-TM(STAT) dated 17 November, 1999

	State/UT I	Habitations Affected by						
SI. No.		Fluoride	Salinity	Iron	Arsenic	Nitrate Other Reason		Total
1	2	3	4	5	6	7	8	9
1.	Andhra Pradesh	8301	5518	441	0	0	0	14260
2	Arunachal Pradesh	0	0	7	0	0	0	7
3.	Assam	12	0	40972	0	0	0	40984
4.	Bihar	18	_	23514	0	0	0	23532
5.	Goa	0	0	0	0	0	0	0
6.	Gujarat	1175	256	0	0	0	0	1431
7.	Haryana	131	0	0	0	0	0	131
8.	Himachal Pradesh	738	106	450	0	0	0	1294
9.	Jammu & Kashmir	0	0	0	0	0	0	0
10.	Karnataka	954	1002	483	0	0	0	2439
11.	Kerala	115	37	549	0	0	0	701
12.	Madhya Pradesh	1686	788	3297	2	0	0	5773
13.	Maharashtra	21	480	0	0	0	0	501
14.	Manipur	0	0	15	0	0	0	15
15.	Meghalaya	0	0	282	0	0	0	282
16.	Mizoram	0	_	_	_	_		0
17.	Nagaland	0	0	128	0	0	0	128
18.	Orissa	2712	3361	58060	0	0	0	64133
19.	Punjab	997	776	28	0	0	0	1801
20.	Rajasthan	16560	14415	0	0	0	0	30975
21.	Sikkim	0	0	0	0	0	0	0
22	Tamil Nadu	1835	5219	1000	0	4000	1400	13454
23.	Tripura	0	0	7283	0	0	0	7283
24.	Uttar Pradesh .	1667	624	2115	0	0	0	4406
25.	West Bengal	52	_	_	3133	0	0	3185

#### RAJYA SABHA

1	2	3	4	5	6	7	8	9
26.	A & N Islands	0	0	29	0	0	0	29
27.	D & N. Haveli	0	0	0	0	0	0	0
28.	Daman & Diu	0	0	0	0	0	0	0
29.	Delhi	0	0	0	0	0	0	0
30.	Lakshadweep	0	10	0	0	0	0	10
31.	Pondicherry	14	5	17	1	3	0	40
32.	Chandigarh	0	0	0	0	0	0	0
	TOTAL*	36988	32597 138670		3136	4003	1400 2	16794

Total habitations exclude 417 arsenic affected habitations in Karnataka which were reproted inadvertenty by State Government and included in earlier statement. Note: 1. In Karnataka fresh survey is under progress.

- In Mizoram habitations are affected by excess iron but their number is not given in the report.
- 3. In Nagaland survey is in progress in case of Fluoride, Arsenic and Salinity affected habitations.
- 4. In Orissa the quality affected habitations are estimated.
- 5. As intimated by UP State Govt, the figure 4406 is based on the water sample tested as yet. However, testing of water sample is in progress and so the figure is liable to increase.
- 6. In West Bengal 221 and 59 blocks are affected with excess iron and salinity. The habitations are yet to identified. In case of fluoride and arsenic the habitations are identified and compiled upto 31-12-98.

### Action plan by FICCI for creation of employment opportunities

1570. SHRI AMAR SINGH: SHRI ABU ASIM AZMI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that FICCI had submitted an action taken plan to rejuvenate the economy and to create employment opportunities in rural sector;
  - (b) if so, the details thereof; and
  - (c) the action Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL